

the hon. Member gives notice of a specific question I would have no difficulty in supplying the information.

Shri P. C. Borooah: Sir, my question has not been answered.

Mr. Speaker: During Question Hour every minute is important. Hon. Members take a full hour to put a question. Between one word and another word there is so much of gap. They must make up their minds quickly; they ought not to be thinking and putting questions. I expected the hon. Member to get up but he took so much time.

Shri P. C. Borooah: May I know the cause of the delay?

Mr. Speaker: It is beating a dead horse. He has already said it is behind schedule. (*Interruptions*).

The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Shortage of Mining Engineers in Coal Mines

*1137. **Shri Rameshwar Tantia:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it has come to the notice of Government that there is shortage of mining engineers in coal mines; and

(b) whether it is a fact that some coal mines in Assam have to be closed on account of non-availability of first class engineers?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) There is no general shortage of mining engineers, but occasionally some collieries experience dearth of engineers having adequate experience and holding a first class Mine Manager's certificate.

(b) Two coal mines in Assam are reported to have closed for temporary periods during 1960 because they had not appointed qualified managers. Subsequently they resumed opera-

tions. One of these has, however, again notified suspension of mining there from January 8, 1961, as the Manager who was appointed has again left.

Leave for Government Employees

*1145. **Shri Aurobindo Ghosal:** Will the Minister of Home Affairs be pleased to state:

(a) whether the availing of leave by Government employees has been made compulsory; and

(b) if so, why and since when?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No.

(b) Does not arise.

P.T.O. Concessions

*1146. { **Shri D. C. Sharma:**
Shri Manay:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the restricted facility of P.T.O. Concession has further been liberalised recently in certain respects;

(b) if so, what are the new facilities and who are benefited;

(c) what is the estimated additional expenditure involved;

(d) whether it is a fact that it is still restricted to those whose home towns are more than 250 miles away; and

(e) if so, what is the justification for imposition of such a restriction in their case?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) A copy of orders is placed on the Table of the House. [See Appendix IV, annexure No. 18].

(c) Has not been worked out.

(d) Yes, for Government servants of I, II and III Classes. Government servants of Class IV are entitled if

their home-towns are more than 100 miles away.

(e) Economy.

Excavations at Kaveripoompatnam

*1148. **Shri Tangamani:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government have proposals to do excavation work in Kaveripoompatnam also known as Poompugar in Madras State;

(b) if not, the reasons for the same; and

(c) whether early steps will be taken to probe into this?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) No, Sir.

(b) and (c). Excavations in the country are carried out in accordance to the programme approved by the Standing Committee of the Central Advisory Board of Archaeology. Besides, the preliminary survey of the site undertaken in the past has not been encouraging.

Troops to Congo

*1149. { **Shri Narasimhan:**
 Shri Hem Barua:

Will the Minister of Defence be pleased to state:

(a) whether expenses of the three battalions of Indian troops sent to Congo are to be met wholly or partly by the U.N.O.; and

(b) whether any arrangements in this regard have been arrived at?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). Expenditure on the normal pay and allowances of the troops sent to Congo is borne by the Government of India and all additional expenditure on them is borne by the UNO. Where units are raised in India to replace those sent to Congo, the cost of such units is also borne by the UNO. As

regards the 3 battalions which are being sent to Congo it is our intention to replace them.

U.K. Aid for Third Five Year Plan

*1150. { **Shri C. K. Bhattacharya:**
 Shri Aurobindo Ghosal:

Will the Minister of Finance be pleased to state:

(a) whether India's Sterling aid requirement from Britain during the Third Five Year Plan period amounts to £150 million; and

(b) whether a sum of £30 million has been earmarked for initial financing for the purchase of British capital goods?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) For the Third Five Year Plan the estimate of external assistance necessary is Rs. 2,700 crores. No estimate of the requirement of assistance countrywise has been made.

(b) The United Kingdom have agreed as an initial act of assistance for the Third Five Year Plan, to make further loans amounting to £30 million to finance orders to be placed in the United Kingdom for capital goods required for the implementation of the Plan.

Indian Technicians Abroad

*1151. **Shri Hem Barua:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that efforts are being intensified to induce Indians who receive technical training abroad to return to the country where their knowledge is badly needed rather than that they should accept jobs in foreign countries; and

(b) if so, the nature of these efforts?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The Hon'ble Member's attention is drawn to reply to Starred Question No. 760 on the 10th March, 1961.